GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION No. †1686 TO BE ANSWERED ON 29.07.2021

Survey for Small Industrial Units

†1686. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has made any survey regarding the present status of small industrial units of the country, State-wise;
- (b) the number of small industrial units shut down and new units opened during the last three years, State-wise;
- (c) the steps taken by the Government to revive such units; and
- (d) the total amount disbursed to such units to provide financial assistance during the last three years?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NARAYAN RANE)

(a) to (c): As per Udyog Aadhaar Portal (since inception October 2015 to June 2020), the number of Micro, Small and Medium Enterprises (MSMEs) registered in All India was 102,32,468. The State wise details are attached in annexure-I.

On 1st July, 2020, after adoption of new definition of MSMEs, a new registration portal 'Udyam Registration' has been launched by Ministry of MSME and so far 36,70,538 classified MSMEs are registered on the portal in All India (from 01.07.2020 to 15.07.2021). The State wise details are attached in annexure-II.

As MSMEs are present in both formal and informal sector, data regarding temporary or permanent closure of the units are not maintained by the Government of India in Ministry of Micro, Small and Medium Enterprises (MSME).

Studies have been conducted by National Small Industries Corporation (NSIC) and Khadi and Village Industries Commission (KVIC) to assess the impact of COVID-19 Pandemic on MSMEs including units set up under Prime Minister's Employment Generation Programme (PMEGP).

- A. The main findings of the online study conducted by NSIC to understand the operational capabilities and difficulties faced by the beneficiaries of NSIC schemes amid Covid-19 pandemic are as follows:
 - i. 91% MSMEs were found to be functional.
 - ii. Five most critical problems faced by MSMEs were identified as Liquidity (55% units), Fresh Orders (17% units), Labour (9% units), Logistics (12% units) and availability of Raw Material (8% units.)
- B. The findings of the study conducted by KVIC are as under:

- i. 88% of the beneficiaries of PMEGP scheme reported that they were negatively affected due to Covid-19 while the remaining 12% stated that they were benefitted during Covid-19 Pandemic.
- ii. Among the 88% who were affected, 57% stated that their units were shut down for some time during this period, while 30% reported drop in production and revenue.
- iii. Among the 12% who had benefitted, 65% stated that their business increased as they had units in retail and health sector and around 25% stated that their units benefitted as they were dealing with essential commodities or services.
- iv. On the question of regular payment of salaries to the employees, around 46.60% respondents stated that they had paid the salaries in full, 42.54% reported to have partially paid and 10.86% reported to have not paid salary for some time during this period.
- v. Majority of the beneficiaries expressed the need for additional financial support, relaxation of waiver of interest and marketing support for their products.

The Ministry of Micro, Small and Medium Enterprises (MSME) implement various other schemes for the growth and development of MSME sector in the country. These include Prime Minister's Employment generation Programme (PMEGP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Credit Linked Capital Subsidy and Technology Upgradation Scheme (CLCS-TUS) and SC/ST Hub.

Post Covid-19, Government has taken a number of initiatives under Aatma Nirbhar Bharat Abhiyan to support the MSME Sector in the country especially in Covid-19 Pandemic. Some of them are:

- i) Rs 20,000 crore Subordinate Debt for MSMEs.
- ii) Rs 3 lakh crores Collateral free Automatic Loans for business, including MSMEs.
- iii) Rs. 50,000 crore equity infusion through MSME Fund of Funds.
- iv) New revised criteria for classification of MSMEs.
- v) New Registration of MSMEs through 'Udyam Registration' for Ease of Dong Business.
- vi) No global tenders for procurement up to Rs. 200 crores, this will help MSME.

An online Portal "Champions" has been launched on 01.06.2020 by Hon'ble Prime Minister. This covers many aspects of e-governance including grievance redressal and handholding of MSMEs. Through the portal, total 35,361 grievances have been redressed upto 12.07.2021.

(d): All new and existing Micro and Small Enterprises engaged in manufacturing or services including trading activity are eligible to be covered under Credit Guarantee Scheme (CGS) implemented by Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE). CGTMSE has approved 4,35,520 guarantees for an amount of Rs. 30,168.57 crore during 2018-19, 8,46,650 guarantees for an amount of Rs. 45,851.22 crore during 2019-20, 8,35,592 guarantees for an amount of Rs. 36,899.39 crore during 2020-21.

CGSSD has approved 473 guarantees for an amount of Rs. 55.33 crore during 2020-21.

Under Interest Subvention Scheme for Incremental Credit to MSMEs, number of beneficiaries and amount are 13,62,355 and Rs. 541.51 crore during 2019-20 and 9,08,860 and Rs. 431.07 crore during 2020-21.

As part of the Aatma Nirbhar Bharat Abhiyaan, under the Emergency Credit Line Guarantee Scheme (ECLGS), around 1.09 crore MSME borrowers have been provided with guarantee support amounting to Rs. 1.65 lakh crore as on 02.07.2021.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. †1686 for answer on 29.07.2021.

Registration on Udyog Aadhaar Portal (since September 2015 to 30.06.2020)

Sl. No.	State/UT	Micro	Small	Medium	Total MSME Registered	
1	ANDHRA PRADESH	321658	56554	1691	379903	
2	ARUNACHAL	1155	755	83	1993	
	PRADESH					
3	ASSAM	21912	5328	382	27622	
4	BIHAR	904150	33106	1242	938498	
5	CHHATTISGARH	64978	12612	626	78216	
6	GOA	7203	2915	183	10301	
7	GUJARAT	729492	131976	6058	867526	
8	HARYANA	169450	44518	2163	216131	
9	HIMACHAL PRADESH	11954	4647	361	16962	
10	JHARKHAND	151758	17320	518	169596	
11	KARNATAKA	333350	74116	3739	411205	
12	KERALA	119758	22210	1104	143072	
13	MADHYA PRADESH	910859	54358	1764	966981	
14	MAHARASHTRA	1739564	229031	9941	1978536	
15	MANIPUR	31885	5247	68	37200	
16	MEGHALAYA	2126	280	18	2424	
17	MIZORAM	2596	916	35	3547	
18	NAGALAND	1517	477	25	2019	
19	ODISHA	116417	20745	799	137961	
20	PUNJAB	196434	35906	1114	233454	
21	RAJASTHAN	547423	73723	2413	623559	
22	SIKKIM	701	342	38	1081	
23	TAMIL NADU	969219	133071	4338	1106628	
24	TELANGANA	239490	81538	2363	323391	
25	TRIPURA	5615	1007	29	6651	
26	UTTAR PRADESH	885164	82151	3479	970794	
27	UTTARAKHAND	39683	7634	567	47884	
28	WEST BENGAL	234639	33209	1824	269672	
29	ANDAMAN AND	5170	1207	61	6438	
	NICOBAR ISLANDS					
30	CHANDIGARH	10536	2356	161	13053	
31	DADAR AND NAGAR	3600	1500	132	5232	
	HAVELI					
32	DAMAN AND DIU	1884	1160	101	3145	
33	DELHI	163147	43356	2175	208678	
34	JAMMU AND	8314	2794	153	11261	
	KASHMIR					
35	LADAKH	80	52	6	138	
36	LAKSHADWEEP	97	15	0	112	
37	PUDUCHERRY	9445	2074	85	11604	
	Total:	8962423	1220206	49839	10232468	

Annexure referred to reply to part (a) to (c) of Lok Sabha Unstarred Question No. $\dagger 1686$ for answer on 29.07.2021

Registration on Udyam Registration Portal (01.07.2020 to 15.07.2021)

S.	State Name	Classified			Total	Unclassified	Total
No.		Micro	Small	Medium	Classified		
1	ANDHRA PRADESH	75446	7191	833	83470	10229	93699
2	ARUNACHAL PRADESH	939	61	10	1010	257	1267
3	ASSAM	23231	1994	216	25441	8276	33717
4	BIHAR	118993	2255	263	121511	19165	140676
5	CHHATTISGARH	38368	2908	442	41718	3455	45173
6	GOA	6969	543	81	7593	455	8048
7	GUJARAT	299025	29832	3651	332508	18629	351137
8	HARYANA	122255	12719	1521	136495	11487	147982
9	HIMACHAL PRADESH	15404	1159	223	16786	1918	18704
10	JHARKHAND	51924	2219	218	54361	8778	63139
11	KARNATAKA	179042	13228	1738	194008	24694	218702
12	KERALA	81872	5961	645	88478	10963	99441
13	MADHYA PRADESH	131410	8353	863	140626	12713	153339
14	MAHARASHTRA	774384	37570	5321	817275	42811	860086
15	MANIPUR	11196	138	7	11341	874	12215
16	MEGHALAYA	828	80	16	924	145	1069
17	MIZORAM	1363	25	1	1389	210	1599
18	NAGALAND	1067	31	2	1100	223	1323
19	ODISHA	60493	3578	371	64442	6043	70485
20	PUNJAB	122635	9326	1123	133084	7621	140705
21	RAJASTHAN	287879	14987	1479	304345	26184	330529
22	SIKKIM	512	30	4	546	157	703
23	TAMIL NADU	370988	22523	2435	395946	38285	434231
24	TELANGANA	112791	9295	1423	123509	11185	134694
25	TRIPURA	2519	121	8	2648	895	3543
26	UTTAR PRADESH	265328	14186	1667	281181	26097	307278
27	UTTARAKHAND	27691	1776	258	29725	2901	32626
28 29	WEST BENGAL ANDAMAN AND	79702 2188	9626 86	1320	90648 2279	15829 298	106477 2577
29	NICOBAR ISLANDS	2188	80	3	2219	298	2377
30	CHANDIGARH	6945	741	116	7802	459	8261
31	DADAR AND NAGAR	2278	348	74	2700	177	2877
	HAVELI						
32	DAMAN AND DIU	1082	258	47	1387	41	1428
33	DELHI	99857	14068	2108	116033	5285	121318
34	JAMMU AND KASHMIR	30844	1240	124	32208	4299	36507
35	LADAKH	828	29	0	857	105	962
36	LAKSHADWEEP	48	0	0	48	12	60
37	PUDUCHERRY	4719 3413043	354	43	5116	489	5605
Total	Total		228839	28656	3670538	321644	3992182